NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/21/2017

NAME OF THE PETITIONER(S)

: BULDANA CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel For Petitioner

1. -A.m. Ilango 2. A.S. MANISHA

Course / for Respondents

ORDER

Counsels for both the parties are present and prayed for time to make submissions in relation to the petition. Put up on 07.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)

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